NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.84/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.82/2015
NAME OF THE COMPANY	Achala Gold Agritech Investments Ltd
NAME OF THE PETITIONER(S)	V B Hari Prasada Raju & (05) Others
NAME OF THE RESPONDENT(S)	Achala Gold Agritech Investments Ltd & (02) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Rady Connelto	Retidency	9542239039 VV220Vangaassociatio	V-V-

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambour	PLS	98490 56652	4

Heard Shri V.Rami Reddy, Learned Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent.

At the request of both the counsels, post the case on 05.12.2017.

Member (T)

Member (J)

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